Deb Site

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE: CENTRAL DISTRICT: DELHI.

ORDER

In partial modification of Duty Roster bearing No. 9372-94390/CMM/Central/DR/2018 dated 27-10-2018 for the month of November-2018, it is hereby ordered that Ld. Metropolitan Magistrates, Central District mentioned hereunder shall work as Duty Magistrate on the dates mentioned against their names. . Rest of conditions shall remain unchanged.

| SI No. | Name of Magistrates | Day of duty |
|-----------|---|-------------|
| 1 | Ms. Shilpi Jain, MM Flat No. 04, Budha Partment, CC Colony, Delhi. And H.No. E 139, 2 nd Floor, Kamla Nagar, Delhi. (In place of Sh. Abhilash Mahotra, MM) | 06-11-2018 |
| 2 | Ms. Snigdha Sarvaia, MM 10-A, 2 nd & 3 rd Floor, Sanjay Nagar, Near Gulabi Bagh, Delhi-110007 (In place of Ms. Sonam Singh, MM) | 10-11-2018 |
| 3 | Ms. Sonam Singh, MM B-68, Gulmohar Park, 1st Floor, Delhi-110049 (In place of Ms. Snigdha Sarvaria, MM) | 24-11-2018 |

(ASHU GARG) Chief Metropolitan Magistrate Central District, THC, Delhi

No.9644.-9.3-0.6.. CMM/Central/DR/2018

Dated, Delhi the 311518

Copy forwarded for information and necessary action to:

The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi (Through Ld. District & Sessions Judge (HQ), Delhi.

02. The Ld. District & Sessions Judge (HQ), Delhi.

- The Ld. District & Sessions Judge, all District, Delhi/New Delhi.
 The Ld. Officer Incharge, Pool Car, Tis Hazari Courts, Delhi
 The Ld. CMMs, all districts, Delhi/New Delhi 03.
- 04.

05.

The Ld. Secretary, Delhi Legal Services Authority, Central, THC, Delhi 06.

07. The Administrative Civil Judge, all district, Delhi/New Delhi.

- 08. The Ld. ACMMs/ Ld. Metropolitan Magistrates, Central District, THC, Poor House & Railway Courts, Delhi
- 09. The Principal Magistrate, JJB-I, II & III, Delhi/New Delhi
- 10. The Director of Prosecution, Tis Hazari Courts, Delhi.
- The Commissioner of Police, & DCsP of North, Central & West District, Delhi. 11.

12. The I G Prision, Tihar Jail, Delhi/New Delhi

- The Secretary Bar Association, THC/PHC. KKD/Rohini/ Dwarka & Saket Courts, Delhi 13.
- The A.O.(J), Nazarat Branch/Filing O/O the District & Sessions Judge(HQ) Delhi. 14.
- The A.O. (J), Computer Branch, Central District, Delhi. 15.
- The Care Taking Branch, Tis Hazari Courts, Delhi. 16.
- 17. The Superintendent Jail, New Delhi/Lock Up Incharge, Tis Hazari Courts, Delhi.

18. Law Officer, Tihar Jail, Delhi.

- The District Court, Web-Site Committee, R No. 234, Tis Hazari Courts, Delhi
- 19. 20. The video conferencing R. No. 16, Tis Hazari Courts, Delhi.
- 21. Cash Branch, Tis Hazari Courts, Delhi.
- 22. Reader to CMM, Central District, Delhi.
- The Dealing Clerk (Leave), Judicial Branch, Central District, Delhi. 23.

24. Office file.

> (ASHU GARG) Chief Metropolitan Magistrate Central District, THC, Delhi

31/10/17